

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

27

T.C.P No. 133/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: IJM Concrete Products Pvt.Ltd.  
V/s.  
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
27	P.N. Mehta	Partner PNM Legal Adv. for the Respondent	P.N. Mehta
	P. Parasai & Nihal Parekh	FOR Petitioners	Nihal parekh

ORDER

TCP No.133/ I&BP/NCLT/MB/MAH/2017

The parties have reported that Settlement is already arrived at, at their  
request to file Consent Terms, list this matter on 18.8.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)